

NOTIFICATION No. 59 / 2019

I

The Government in G.O.Ms.No.1572, Home(Cts.III) Department, dated 18.09.2018 have issued orders for the constitution of District Munsif Court at Rajapalayam by shifting the existing Additional District Munsif Court, Srivilliputhur.

Tmt. A.Vanathi, Judicial Magistrate, Rajapalayam, is transferred and posted as District Munsif, Rajapalayam, in the aforesaid newly shifted Court.

II

The Government in G.O.Ms.No.297, Home(Cts.III) Department, dated 05.04.2017 have issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Ranipet by converting the existing District Munsif Court, Ranipet.

Thiru. J.Selvan Jesu Raja, District Munsif, Ranipet, is transferred and posted as District Munsif-cum-Judicial Magistrate, Ranipet, in the aforesaid newly converted Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 23 .04.2019.

Sd/- C.Kumarappan,
REGISTRAR GENERAL

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